File No. RCD-05007/2/2021-Regulatory-FSSAI

Food Safety & Standard Authority of India
(A Statutory body under Ministry of Health & Family Welfare)
(Regulatory Compliance Division)
FDA Bhawan, New Delhi

Dated: 07 August, 2025

Office Order

Subject: Appointment of Designated Officer for Central Licensing in all the Regional Offices of FSSAI -regd.

In pursuance of Section 36 of the Food Safety and Standards Act, 2006, read with Section 1.2.1 (1) of Food Safety and Standards (Licensing and Registration of Food Businesses) Regulations 2011, the under-mentioned officers are hereby appointed as Designated Officers under Central Licensing for the area of Jurisdictions mentioned against their names, until further orders:

(a) FSSAI (Western Region)

	Name &	Area of Jurisdiction (States/UTs)
No.	designation	
	of officers	() C Marshei and (b) Duna
1.	Dr. KU Methekar, Joint Director, FSSAI (WR)	Maharashtra - (a) Greater Mumbai and (b) Pune Region (Raigad, Pune, Ratnagiri, Sangli, Satara, Sindhudurg and Kolhapur)
2.	Ms. Bane Akshada Anil, Assistant Director (Tech), FSSAI (WR)	Gujarat (North) - Ahmedabad, Banaskantha, Gandhinagar, Patan and Kalol Municipality.
3.	Vedant Laxman, Assistant Director (Tech) ESSAL(WR)	Madhya Pradesh
4.	Ms. Vidya SB, Assistant Director	Goa, Dadra and Nagar Haveli and Daman and Diu.

	(Tech) , FSSAI (WR)	
5.	Harne, Assistant	Gujarat - East and South (Anand, Aravali, Bharuch, Chhota Udaipur, Dahod Municipality, Godhara Municipality, Dang, Dohad, Godhra (Panchmahal), Himmatnagar (Sabarkantha), Mehesana, Mahisagar, Nadiad (Kheda), Narmada, Navsari, Surat, Surat Municipal Corporation, Tapi, Vadodara, Vadodara Municipal Corporation, Valsad and Vyara (Tapi).
6.	Ms. Vaidehi Kaljunkar, DD	Maharashtra, Thane Region - Bhaiwandi Municipal Corporation (Thane Zone-5), Kalyan Tehasil (Thane Zone-8), Mira Bhayandar Municipal Corporation (Thane Zone-7, Navi Mumbai Municipal Corporation (Thane Zone-2), Navi Mumbai Municipal Corporation (Thane Zone-3), Navi Mumbai Municipal Corporation (Thane Zone-4), Thane, Thane Municipal Corporation (Thane Zone-1), Ulhasnagar and Ambarnath Tehasil (Thane Zone-9).
7.	Dr. Rajkumar Arjun Dagadkhair, Joint Director	Gujarat West - Amreli, Amreli Municipality, Bhavnagar, Botad, Devbhumi Dwarka, Gandhidham Municipality, Gir Somnath, Jamnagar, Junagarh, Morbi, Porbander, Rajkot, Rajkot Municipal Corporation, Surendra Nagar and Bhuj (Kutchh).
8.	Dr. Shubhangi Nikam, Assistant Director (T)	Maharashtra East Region - Ahmadanagar, Akola, Amravati, Aurangabad, Beed, Bhandara, Buldana, Chandrapur, Dhule, Gadchiroli, Gandiya, Hingoli, Jalgaon, Jalna, Nagpur, Nanded, Nandurbar, Nashik, Osamanabad, Palgahar, Parbhani, Wardha, Solapur, Washim, Yavatmal and Latur.

(b) FSSAI (Eastern Region)

1.	Shri	Pranja	l Deka,	Assistant	Aruna	chal	Pradesh,		
	Direc	ctor (Te	ch), FS	SAI (ER),	Megh	alaya,	Mizoram,	Naga	land,
				Assan	n and Ma				
2.	Shri	Jakkani	Saiteja,	Assistant	West	Bengal,	Odisha,	Sikkim	and
	Director (Tech), FSSAI (ER)		Anada	aman and	Nicobar l	[slands_			
3.	Shri	Saroj	Meher,	Assistant	Bihar	. Chhattis	sgarh and	Jharkhar	nd
	Director (Tech), FSSAI (ER)								

(c) FSSAI (Southern Region)

.Shri Direc		Kethavath,	Deputy	Telangana	
	Ms. Uma Maheshwari, Deputy Director			Tamil Nadu-3	

13	3. Shri Kumaresan Chandrasekha	c, Karnataka
	Assistant Director (Tech)	
4	. Shri Anavar Sadik Kappachali, Assistar	t Kerala and Lakshadweep
L	Director (Tech)	•
1	i.Ms. Lydia Sona Lizzy W, Assistan	t Tamil Nadu-1, Tamil Nadu-
	Director (Tech), FSSAI (SR)	2 and Puducherry
		t Andhra Pradesh
	Director (Tech), FSSAI (SR)	

(d) FSSAI (Northern Region)

1.	Dr. Pawan Kumar Singh, Deputy Director	Delhi-1
	Shri Suresh Upparapalli, Deputy Director	Pradesh
	Shri Puneet Gupta, Assistant Director (Tech), FSSAI (NR)	Jammu & Kashmir, Laddakh and Uttarakhand.
	Ms. Varshika Gangwar, Assistant Director (Tech), FSSAI (NR)	Uttar Pradesh-1
5.	Shri Ajay Singh Katariya, Assistant Director (Tech), FSSAI (NR)	Punjab
	Shri Pravesh Shankar Chaubey, Assistant Director (Tech), FSSAI (NR)	Delhi-2
	Ms. Madhumita Mazumdar, Assistant Director (Tech), FSSAI (NR)	Haryana
	Ms. Ratna Shrivastava, Assistant Director (Tech)	Uttar Pradesh-2
9.	Ms. Preeti, Assistant Director (Tech)	Rajasthan

2. The Designated Officers, so appointed shall perform the functions of the Central Licensing Authority in accordance with the provisions of the Food Safety and Standards (Licensing and Registration of Food Businesses) Regulations, 2011. This supersedes all earlier orders in this regard.

(G. Kamala Vardhana Rao) Chief Executive Officer

To

All concerned Officers.

Copy to:

1. ED (HR) - for information please. 2. Regional Directors.